

ORDER

No.Estt.(RJS)/68/2011

Date : 18.05.2011

The following officers in the cadre of Civil Judge who have been appointed as Nyayadhikari of Gram Nyayalayas as shown in column No.4 against their names vide Government Order No.F.2(1)Nyay/2010 dated 17.05.2011, are hereby relieved with immediate effect to join their new assignment :-

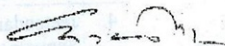
S. No.	Name of Officer	Present place of posting	Gram Nyayalaya for which appointed as Nyayadhikari	Vice SARVA SHRI :
1.	Mohan Lal Soni	APO at Pali	Gram Nyayalaya, Nimrana (Awar)	Vacant
2.	Shiv Prasad Tamboli	Nyayadhikari, Gram Nyayalaya, Railmagra (Rajsamand)	Gram Nyayalaya, Talwara (Banswara)	Vacant
3.	Bhupendra Kumar Meena	CJ(JD)-JM, Atru (Baran)	Gram Nyayalaya, Atru (Baran)	Vacant
4.	Jeetendar Sanwaria	ACJ(JD)-JM No.2, Bikaner	Gram Nyayalaya, Mandal (Bhilwara)	Rajendra Choudhary
5.	Samrendra Singh Sikharwar	CJ(JD)-JM, Nainwa (Bundi)	Gram Nyayalaya, Suwana (Bhilwara)	Vacant
6.	Jaipal Jani (ON REQUEST)	Nyayadhikari, Gram Nyayalaya, Barmer	Gram Nyayalaya, Kolayat (Bikaner)	Vacant
7.	Suresh Kumar	APO at Loonkaransar (Bikaner)	Gram Nyayalaya, Bhadesar (Chittorgarh)	Vacant
8.	Sunil Kumar Ojha	CJ(JD)-JM, Deeg (Eharstpur)	Gram Nyayalaya, Aspur (Dungarpur)	Vacant
9.	Laxmikant Vaishnav	ACJ(JD)-JM, Chittorgarh	Gram Nyayalaya, Bichchhiwara (Dungarpur)	Vacant
10.	Santosh Kumar	Nyayadhikari, Gram Nyayalaya, Ganganagar	Gram Nyayalaya, Bassi (Jaipur District)	Vacant
11.	Neeraj Bhamu	ACJ(JD)-JM No.4 (North), Kota	Gram Nyayalaya, Jhalrapatan (Jhalawar)	Vacant
12.	Pramod Bansal	ACJ(JD)-JM, Merta	Gram Nyayalaya, Mandore (Jodhpur)	Vacant
13.	Kuldeep Sutakar	APO at Mandaliya (Chittorgarh)	Gram Nyayalaya, Itawa (Kota)	Vacant
14.	Pramod Kumar Sharma	ACJ(JD)-JM No.2 (North), Kota	Gram Nyayalaya, Railmagra (Rajsamand)	Shiv Prasad Tamboli
15.	Rajendra Choudhary	Nyayadhikari, Gram Nyayalaya, Mandal (Bhilwara)	Gram Nyayalaya, Gangapurecity (Sawai Madhopur)	Vacant
16.	Rajesh Meena	ACJ(JD)-JM No.1 (North), Kota	Gram Nyayalaya, Pindwara (Sirohi)	Vacant
17.	Shiv Kumar	CJ(JD)-JM, Deoli (Tonk)	Gram Nyayalaya, Deoli (Tonk)	Vacant

18.	Ashish Dadhich	ACJ(JD)-JM No.2, Ajmer	Gram Nyayalaya, Girva (Udaipur)	Vacant
19.	Vijay Prakash Soni	Sd.JM (NI Act Cases) Court No.1, Udaipur.	Gram Nyayalaya, Kherwara (Udaipur)	Vacant

NOTE :- 1. The officers are directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.

2. Shri Jaipal Jani (S.No.6) has been transferred on his request. He shall not be entitled to claim disturbance allowance and joining time.

BY ORDER,



REGISTRAR GENERAL

No.Estr.B2(v)1/2011/6700

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